

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I
(E-Hearing)

Customs Appeal No.70651 of 2019

(Arising out of Order-In-Original No.08-11-Commissioner-Lucknow-2018-19,
dated -29/03/2019 passed by Commissioner, Customs (Preventive) Lucknow)

M/s Prayatna Developers Pvt Ltd **.....Appellant**

VERSUS

Commissioner, Customs (Preventive), Lucknow
....Respondent

APPEARANCE:

Shri Jitendra Motwani, Advocate & Ms. Kirti Bhoite, Advocate for the
Appellant

Shri Santosh Kumar, Authorized Representative for the Respondent

CORAM: HON'BLE MR. P. K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

DATE OF HEARING : 06.06.2024
DATE OF DECISION : 23.10.2024

The appeal is allowed. For order, see order of date in
Customs Appeal No.70539 of 2019.

(P. K. CHOUDHARY)
MEMBER (JUDICIAL)

(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)

Nihal